

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 155/2011 (Suo-motu)

Coram

1. Dr. Pramod Deo, Chairperson
2. Shri S.Jayaraman, Member
3. Shri V.S.Verma, Member
4. Shri M.Deena Dayalan, Member

DATE OF HEARING: 26.7.2011

DATE OF ORDER: 27.9.2011

In the matter of

Default in payment of Unscheduled interchanges (UI) charges for the energy drawn in excess of the drawn schedule by Power Development Department, Jammu and Kashmir.

And

In the matter of

1. Power Development Department, Jammu and Kashmir...
 2. Shri B.R. Sharma, Principal Secretary, Power Development Department, Jammu and Kashmir
- Respondents**

Following was present:

Shri Neeraj Kumar, NRLDC

ORDER

Based on the report from Northern Regional Load Despatch Centre, it was noticed that an amount of ₹ 307.24 crore including surcharge was outstanding against the first respondent on account of arrears of UI drawn as on 31.5.2011. The Commission in its order dated 12.7.2011 had directed issued show cause notice under Section 142 of the Electricity Act, 2003



(hereinafter referred to as 'the Act') for non-compliance of the provisions of the Central Electricity Regulatory Commission (Unscheduled Interchange charges and related matters) Regulations, 2009 (hereinafter referred to as "UI regulations").

2. The respondents have not filed any reply to the show cause notice. Non appeared before the Commission during the hearing.

3. From the report of NRLDC, regarding the UI charges, it is evident that an amount of ₹ 271.80 crore is still outstanding as on 1.9.2011. The respondents have not complied with the directions of the Commission as per the order dated 12.7.2011. Accordingly, we direct the second respondent to personally appear before us on 20.10.2011 to explain the reasons for non-compliance with the provisions of UI regulations and order dated 12.7.2011 *ibid*.

4. Officer-in-charge of NRLDC and the Member-Secretary, NRPC or their representatives shall be present at the hearing to assist the Commission in the proceedings.

5. List on 20.10.2011 for further directions.

Sd/-
(M.DEENA DAYALAN)
MEMBER

sd/-
(V.S.VERMA)
MEMBER

sd/-
(S.JAYARAMAN)
MEMBER

sd/-
(Dr. PRAMOD DEO)
CHAIRPERSON